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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/4504 /2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, The District & Sessions Judge,
Dhubri

Dated Guwahati, the May, 2024

Sub:- **Requesting a fresh application to avail (HTC)**
Ref:- Memo no. DJ.XII-1/2024/2560, dated 14.05.2024

Sir,

With reference to the above, I am to inform you that **Smti. Juhi Gogoi**, Sub-Divisional Judicial Magistrate (S), Dhubri has wrongly mentioned the block period (i.e. 2023-2024) by which she intends to avail HTC to visit her home town at Nagaon for her mother's routine health check-up. As such, she is requested to submit a fresh application mentioning the block period by which she intends to avail HTC either for the current block period 2024-2026 or by way of carry forward the previous block period 2022-2023, if she has not availed the same.

Smti. Gogoi may be informed accordingly.

Thanking you.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/4505-4506 /2024/A. Dated May, 2024

Copy to:-

1. **Smti. Juhi Gogoi**, Sub-Divisional Judicial Magistrate (S), Dhubri for information.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Sd/-
18/5/24

REGISTRAR(VIGILANCE)

Audhy
18/05/24